

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:2783  
ANSWERED ON:12.12.2011  
EMERGENCY COMMISSIONED OFFICERS  
Sidhu Shri Navjot Singh

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government has received representations regarding grant of Ex-Servicemen Contributory Health Scheme (ECHS) benefits to the Emergency Commissioned Officers who were released from service in 1968;
- (b) if so, the details thereof; and
- (c) the action taken thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

(a) & (b): Yes, Madam. Representations from Ex-Emergency commissioned officers have been received in this regard by the Government.

(c) Ex-Emergency commissioned Officers are not eligible for ECHS membership as they are not pensioners. To be eligible for ECHS facility it is necessary to be an Ex-serviceman drawing any type of pension. However, Emergency Commissioned Officers are entitled to avail medical facilities at Military Hospitals to the extent available.